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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **15 June 2011**, the Committee approved the **addition of the entry** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.A.292.11. Name: 1: OTHMAN 2: AHMED 3: OTHMAN 4: AL-GHAMDI

Name (original script): عثمان أحمد عثمان الغامدي

Title: na **Designation:** na **DOB:** 27 May 1979 **POB:** Saudi Arabia **Good quality a.k.a.:** a) Othman al-Ghamdi, born 27 May 1979 in Saudi Arabia b) Uthman al-Ghamdi, born 27 May 1979 in Saudi Arabia c) Uthman al-Ghamidi, born 27 May 1979 in Saudi Arabia d) Othman bin Ahmed bin Othman Alghamdi e) Othman Ahmed Othman Al Omairah, born in 1973 in Shabwa, Yemen, nationality: Yemeni f) Uthman Ahmad Uthman al-Ghamdi g) Othman Ahmed Othman al-Omirah **Low quality a.k.a.:** a) Al Umairah al-Ghamdi b) Othman Bin Ahmed Bin Othman **Nationality:** Saudi Arabian **Passport no.:** na **National identification no.:** Saudi Arabian national identity card number 1089516791 **Address:** Yemen **Listed on:** 16 Jun. 2011 **Other information:** Operational commander of Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10.). Has been involved in raising funds and stockpiling arms for AQAP operations and activities in Yemen. Known associate of Qasim Yahya Mahdi al-Rimi (QI.A.282.10.) and Fahd Mohammed Ahmed al-Quso (QI.A.288.10.). INTERPOL Orange Notice (file number 2009/52/OS/CCC, #14). INTERPOL Red Notice (Control Number A-596/3-2009, File Number 2009/3731). Father's name is Ahmed Othman Al Omirah.

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. A

copy of this narrative summary of reasons for listing is attached to this note verbale.

Pursuant to the Committee's decision on **14 June 2011** to delete the name of Safat Durguti from the Consolidated List, the **amendments** specified with strikethrough and underline in the entry below have been made to the Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

D. Entities and other groups and undertakings associated with Al-Qaida

QE.A.71.02. Name: AL-HARAMAIN ISLAMIC FOUNDATION

A.k.a.: **a)** Vazir **b)** Vezir **F.k.a.:** na **Address:** **a)** 64 Poturmahala, Travnik, Bosnia and Herzegovina **b)** Sarajevo, Bosnia and Herzegovina **Listed on:** 13 Mar.

2002 (amended on 26 Dec. 2003, 16 Sep. 2008, 16 Jun. 2011) **Other information:** Under criminal investigation by the authorities of Bosnia and Herzegovina as of Nov. 2007. Employees and associates include Najib Ben Mohamed Ben Salem Al-Waz (listed under permanent reference number QI.A.104.03.) ~~and Safat Durguti (listed under permanent reference number QI.D.153.03.).~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the thirteenth update of the List in 2011.

16 June 2011



Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities

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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.A.292.11. OTHMAN AHMED OTHMAN AL-GHAMDI

Date on which the narrative summary became available on the Committee's website: 16 June 2011

Othman Ahmed Othman al-Ghamdi was listed on 16 June 2011 pursuant to paragraph 2 of resolution 1904 (2009) as being associated with Al-Qaida, Usama bin Laden or the Taliban for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "recruiting for" or "otherwise supporting acts or activities of" Al-Qaida in the Arabian Peninsula (QE.A.129.10).

Additional information:

Othman Ahmed Othman al-Ghamdi is a member of the leadership of Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10). Al-Ghamdi appeared in a video released in May 2010 in which he was identified as AQAP's operational commander. In the same video, he appears alongside Qasim al-Rimi (QI.A.282.10), AQAP's senior operations commander, and Fahd al-Quso (QI.A.288.10), an AQAP operative wanted for his role in the 2000 USS Cole bombing.

Al-Ghamdi originally became involved in terrorism in 2000, when he deserted his post in the Saudi military in order to fight against the Russian authorities in Chechnya. However, he abandoned his plan to travel to Chechnya when he joined Al-Qaida (QE.A.4.01). He attended Al-Qaida's Al-Farouq training camp in Afghanistan and subsequently fought for the Taliban against the Northern Alliance for over one year.

After being detained for five years following the fall of the Taliban regime in 2001, Al-Ghamdi was repatriated to Saudi Arabia. He eventually left Saudi Arabia and illegally entered Yemen to join AQAP.

Since joining AQAP, he has been involved in raising funds for the organization's operations and activities in Yemen. He has also planned attacks and stockpiled weapons.

Al-Ghamdi is the subject of Orange and Red Interpol Notices, which note that he is considered armed, violent and highly dangerous. These notices also warn that Al-Ghamdi may carry out terrorist attacks. A Saudi Arabian citizen, Al-Ghamdi is included on Saudi Arabia's list of 85 most wanted terrorists.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10), listed on 19 January 2010

Nasir 'Abd-al-Karim 'Abdullah al-Wahishi (QI.A.274.10), listed on 19 January 2010

Said Ali al-Shihri (QI.A.275.10), listed on 19 January 2010

Qasim Yahya Mahdi al-Rimi (QI.A.282.10), listed on 11 May 2010

Ibrahim Hassan Tali al-Asiri (QI.A.291.11), listed on 24 March 2011